

## NOTICE

Please take notice that Hon'ble Division Bench No.01 comprising Hon'ble the Chief Justice and Hon'ble Mr. Justice Sujit Narayan Prasad will sit today i.e on 12.10.2022 at 02.15 P.M. instead of 10:30 A.M. and take up the cases listed before Their Lordships.

Please take further notice that Hon'ble Mr. Justice Sujit Narayan Prasad will sit single in Court No.2 at 11:30 A.M on 12.10.2022 and take up the cases listed in the Notified Cause-list before His Lordship.

By Order,

Sd/-

Dated the 12<sup>th</sup> October, 2022  
High Court of Jharkhand, Ranchi

(Debasis Mohapatra)  
Joint Registrar (L&C)

**NOTIFIED CASES CAUSELIST For Wednesday The 12<sup>th</sup> October 2022**

**COURT NO. 2**

**SINGLE BENCH (BENCH ID-24812)**

**AT 11:30 AM**

**HON'BLE MR.JUSTICE SUJIT NARAYAN PRASAD**

**Orders(with defect)**

1 W.P(C)/4774/2013 MD RAFFIQUE PANKAJ KUMAR JAI PRAKASH,(A A G)  
**vs** THANKACHAN P.V. SREENU GARAPATI  
STATE OF JHARKHAND AND ORS

IA NO, 5953/2013 (For EARLY HEARING)  
CODE OF CIVIL PROCEDURE, 1908

2 W.P(C)/4775/2013 SONIA MARANDI AND ANR VIJAY KUMAR ROY JAI PRAKASH,(A A G)  
**vs** DILIP KUMAR SINGH AND ORS

CODE OF CIVIL PROCEDURE, 1908

3 W.P(C)/4786/2013 LALU NAPIT ALIAS PRAMANIK JAGANNATH MAHATO MD. SHAMIM AKHTAR  
**vs** PRASHANT SHANKAR SREENU GARAPATI  
LAND ACQUISITION AND REHABILITATION

LAND ACQUISITION ACT 1894

4 W.P(C)/4798/2013 DOST MOHAMAD PANKAJ KUMAR JAI PRAKASH,(A A G)  
**vs** THANKACHAN P.V.  
COLLECTARIATE

CODE OF CIVIL PROCEDURE, 1908

**Admission**

5 W.P(C)/2404/2013 SMT SHAILA DEVI ALIAS SHAILA RASHMI KUMAR RAM NIVAS ROY  
KUMAR AND ANR MILAN KUMAR MAHESH TEWARI  
**vs** BHAIYA VISHWAJEET KUMAR. GANESH PATHAK  
RAILWAYS ARVIND KR SINGH VIKASH KUMAR

PUBLIC PREMISES (EVICTION OF UNAUTHORISED OCCUPANTS) ACT,1971

6 W.P(C)/3344/2013 NAZMA KHATOON MOHAMMAD ASGHAR MUKESH KR SINHA  
**vs** RAJENDRA RAM RAVI DAS ABHAY KR MISHRA  
THE STATE OF JHARKHAND AND ASHRAF ANSARI SURESH KUMAR  
OTHERS AJIT KUMAR  
MANISH KUMAR  
KRISHNA SHANKAR

CODE OF CIVIL PROCEDURE, 1908

7 W.P(C)/3987/2013 JHARKHAND STATE ELECTRICITY BOARD THROUGH CHIEF ENGINEER RAJAN RAJ ABDUL ALLAM, SR.ADV.  
STORE AND PURCHASE  
**vs** THE STATE OF JHARKHAND AND ORS

CODE OF CIVIL PROCEDURE, 1908

8 W.P(C)/4216/2013 MS JAGDAMBA EDUCATIONAL TRUST THROUGH SECRETARY PRABHASH YASHVARDHAN VIKASH KISHORE PRASAD  
KUMAR DUTTA RAJ NANDAN SAHAY  
**vs** KIRTIVARDHAN  
THE STATE OF JHARKHAND HTORUGH VISHNU PRABHAKAR PATHAK  
ITS PRINCIPAL SECRETARY AND ORS. RABINDRA PRASAD  
RITESH SINGH

LAND ACQUISITION ACT 1894

9 W.P(C)/4334/2013 RAM NATH PRASAD SHRAMIK DEVESH KRISHNA YOGENDRA PRASAD  
**vs** ANKIT APURVA SREENU GARAPATI  
THE STATE OF JHARKHAND AND SHADAB BIN HAQUE AJIT KUMAR  
OTHERS SATISH KUMAR DEO  
BINOD KUMAR  
RICHA SANCHITA  
RAKESH RANJAN  
SANJAY PIPRAWALL

RIGHT TO INFORMATION ACT

10	W.P(C)/4515/2013	KALAWATI TUDDU <b>vs</b> THE UNION OF INDIA AND ORS	MAHESH TEWARI ANJANA KUMARI ANKUR ANAND SABYASANCHI	PRATYUSH KUMAR MD. MOKHTAR KHAN PRABHASH KUMAR PRASHANT PALLAV RICHA SANCHITA LAXMI MURMU NAVIN KUMAR G.P. IV
IA NO, 8516/2022 (For Modification of Order) CODE OF CIVIL PROCEDURE, 1908				
11	W.P(C)/4629/2013	RUNGTA PROJECTS LIMITED THROUGH ITS DIRECTOR SRI RAM SWARUP RUNGTA <b>vs</b> CENTRAL COALFIELDS LIMITED THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR AND ORS	PANDEY NEERAJ RAI ROHIT RANJAN SINHA SOUMYA S.PANDEY	AMIT KUMAR DAS ANJANI KUMAR PUJA KUMARI
CODE OF CIVIL PROCEDURE, 1908				
12	W.P(C)/4727/2013	ARTHOR CAPTON <b>vs</b> COLLECTARIATE	RAJIV RANJAN SHRESTH GAUTAM VISHAL KUMAR TRIVEDI	JAI PRAKASH,(A A G) SHRAY MISHRA PRAMOD KUMAR
CNT ACT				
13	W.P(C)/5005/2013	RAJENDRA SINGH ALIAS RANJENDRA PRASAD SINGH <b>vs</b> COLLECTARIATE	ASHOK KUMAR SINHA AMRITA KUMARI RASHMI KUMAR	MD. SHAMIM AKHTAR MANOJ KR. NO.3 SREENU GARAPATI
LAND ACQUISITION ACT 1894				
14	W.P(C)/5136/2013	RITESH LODHA <b>vs</b> THE STATE OF JHARKHAND AND ANR	PRABHU DAYAL AGRAWAL	SUMIR PRASAD K. K. Singh
ESSENTIAL COMMODITIES ACT, 1955				
15	W.P(C)/5254/2013	KAMESHWAR MAHTO <b>vs</b> THE STATE OF JHARKHAND AND ORS	MAHESH TEWARI SABYASANCHI CHANDRA DEO SINGH	VIKASH KISHORE PRASAD SHASHI SEKHAR SAHAY LAKHAN KR SAHAY SANJEEV KUMAR SAHAY
MUTATION PROCEEDING				
16	W.P(C)/5304/2013	LAL PRAVIR NATH SHAHDEO <b>vs</b> THE STATE OF JHARKHAND AND ORS	LAL DHARMENDRA DEO S G RAMAN ADITYA RAMAN AJAY KR SINGH RAJ LALIT PRASAD SIDDHARTHA JYOTI ROY APURBA BANERJEE HARDEO PRASAD SINGH SURAJ DEO MUNDA	ANUJ KUMAR ROHITASHYA ROY ALIS ROHIT ROY RAVI KUMAR SINGH P.C ROY RAJESH KUMAR Priti CHANDRA S. PODDAR SATISH KUMAR DEO FAISAL KHAN VISHAL KUMAR RAI RAJIV RANJAN ADVOCATE GENERAL DEEPANKAR
IA NO, 1734/2016 (For Misc.), 2456/2014 (For Misc.), 2560/2014 (For Extension Of Time), 4380/2021 (For Intervener Petition), 5106/2020 (For Intervener Petition), 5202/2021 (For Intervener Petition), 7746/2022 (For Substitution), 7908/2022 (For Intervener Petition)				
ZAMINDARI ABOLITION-00				
17	W.P(C)/5322/2013	NEHALI PANJIYARA <b>vs</b> THE STATE OF JHARKHAND AND ORS	PYAR KUMAR RANJAN PRASAD RAM	VIKASH KISHORE PRASAD SHASHI KANT THAKUR UDAY KANT THAKUR LAKHAN CHANDRA ROY MRIDULA THAKUR
IA NO, 897/2014 (For STAY OF PROCEEDINGS) CODE OF CIVIL PROCEDURE, 1908				
18	W.P(C)/5454/2013	SRIMATI BHAGYA MANDAL <b>vs</b> THE STATE OF JHARKHAND THROUGH THE COMMISSIONER AND ORS	SHISHIR SUMAN AWINASH KUMAR SURAJ SINGH INDRAJIT SINHA RAUNAK SAHAY VIPUL PODDAR KRISHANU RAY AJAY KUMAR SAH ANKIT VISHAL ARPAN MISHRA	VIKASH KISHORE PRASAD GURUPAD SINGH MUNDA SATISH KUMAR KESHRI
CNT ACT				

19	W.P(C)/5651/2013	PALTAN MURMU <b>vs</b> THE COMMISSIONER SANTHAL PARGANA DIVISION DUMKA AND ORS	SHREE PRAKASH JHA AISHWARYA PRAKASH ASHISH KR. THAKUR	KRISHNA MURARI VERMA (GP1) ATANU BANERJEE MANISH MISHRA DURGA C. MISHRA
	CODE OF CIVIL PROCEDURE, 1908			
20	W.P(C)/5669/2013	MAULIM SAH ALIAS MUSLIM SAI AND ANR <b>vs</b> THE STATE OF JHARKHAND AND	AMAR KR SINHA KUNDAN KR AMBASTHA	SRIJIT CHOUDHARY SACHIN KUMAR
	CNT ACT			
21	W.P(C)/5722/2013	GEETA DEVI AND ANR <b>vs</b> GEETA DEVI AND ORS	SANJAY KUMAR TIWARI	SHAILENDRA KUMAR TIWARI
	CODE OF CIVIL PROCEDURE, 1908			
22	W.P(C)/5763/2013	WATERLIFE INDIA PRIVATE LIMITED THROUGH ITS REGIONAL HEAD SUBHASHISH SEN <b>vs</b> THE STATE OF JHARKHAND AND ANR	AMRENDRA PRADHAN SHAILESH KR SINGH LAL CHANDRAHAS NATH SHAHEDEO RUPESH SINGH KUMAR SOURAV CHATTERJEE ABHAY KR TIWARI	AJIT KUMAR PARTH S. A. SWAROOP PATI
	ALLOTMENT OF WORK			
23	W.P(C)/5821/2013	SADIK MIYAN <b>vs</b> THE STATE OF JHARKHAND THROUGH THE SECRETARY AND ORS.	MANOJ KR SINHA	SRIJIT CHOUDHARY VIKESH KUMAR AJIT KUMAR
	IA NO, 207/2014 (For STAY OF PROCEEDINGS) CNT ACT			
24	W.P(C)/5901/2013	BIMLA DEVI <b>vs</b> COLLECTARIATE	AMAR KR SINHA SANJAY KUMAR SINHA SANDEEP VERMA KUNDAN KR AMBASTHA	SRIJIT CHOUDHARY SACHIN KUMAR SWEETY TOPNO SHUBHASHIS RASIK SOREN
	CNT ACT			
25	W.P(C)/5979/2013	KOHINOOR POWER PRIVATE LIMITED THROUGH ITS CORPORATE EXECUTIVE ANINDYA SENGUPTA <b>vs</b> WATER RESOURCES DEPARTEMENT	SURAJ SINGH INDRAJIT SINHA RAUNAK SAHAY KRISHANU RAY AJAY KUMAR SAH ARPAN MISHRA	JAI PRAKASH,(A A G) DARSHANA PODDAR MISHRA
	RESIDUARY MATTERS-00			
26	W.P(C)/6035/2013	BISHWAMBHAR CHOUBEY <b>vs</b> STATE INFORMATION COMMISSION	RAKESH KUMAR SUDHAKAR PANDEY	AJIT KUMAR SANJOY PIPRAWALL RAHUL SABOO RUPESH SINGH
	IA NO, 5021/2021 (For Exemption From Personal Appearance), 6168/2021 (For Exemption From Personal Appearance) CODE OF CIVIL PROCEDURE, 1908			
27	W.P(C)/6121/2013	ASHOK KUMAR JAIN <b>vs</b> LAND REFORMS AND REVENUE DEPARTMENT	ROHITASHYA ROY ALIS ROHIT ROY RAJESH KUMAR	VIKASH KISHORE PRASAD MR.ASHUTOSH ANAND
	IA NO, 4641/2022 (For Modification of Order), 4643/2022 (For Modification of Order), 4645/2022 (For RECALL OF ORDER) ENCROACHMENT OF G.M.LAND(GAR-MAZARUA)			
28	W.P(C)/6223/2013	SINGSON ARCH CON PVT LTD THROUGH ITS DIRECTOR SHANKAR SHARAN <b>vs</b> NATIONAL BUILDING CONSTRUCTION CORPORATION LIMITED THROUGH ITS MANAGER FINANCE AND ANR	AMIT SINHA JAY SHANKAR TIWARY ASHOK KUMAR SINHA	LAKSHMI KANT CHOUDHARY ASHISH KR MANDAL CHANDRA DEO SINGH ASIT BARAN MAHATA JITENDRA PANDEY
	CODE OF CIVIL PROCEDURE, 1908			
29	W.P(C)/6350/2013	FULMONI MAJHI AND ORS <b>vs</b> THE STATE OF JHARKHAND AND ORS	SHRISTIDHAR MAHATO RAJENDRA PRASAD GUPTA SUDHA GUPTA	MD. SHAMIM AKHTAR MANOJ KR. NO.3 RAM CHANDRA PRASAD SAH SREENU GARAPATI CHANDRA G. A. BARDHAN
	MUTATION PROCEEDING			

30	W.P(C)/6405/2013	RUNGTA PROJECT LTD THROUGH ITS DIRECTOR SRI RAM SWARAUP RUNGTA <b>vs</b> S A I L	PANDEY NEERAJ RAI ROHIT RANJAN SINHA SOUMYA S.PANDEY	RAJIV RANJAN SAKET UPADHYAY ZAID IMAM SWETA RANI
	CODE OF CIVIL PROCEDURE, 1908			
31	W.P(C)/6468/2013	NAWAL KISHORE SINKU AND ORS <b>vs</b> PREMCHANDRA HO AND ORS	VISHAL KUMAR TIWARY PRAVIN KUMAR	PARTH S. A. SWAROOP PATI TARUN KR MAHATO
	CODE OF CIVIL PROCEDURE, 1908			
32	W.P(C)/6666/2013	EJARUL HAQUE <b>vs</b> COLLECTARIATE	VISHAL KUMAR TIWARY PRAVIN KUMAR ATUL KUMAR	VIKASH KISHORE PRASAD
	CODE OF CIVIL PROCEDURE, 1908			
33	C.Rev./45/2019	SANJAY TIWARY <b>vs</b> YUGAL KISHORE PRASAD	ASHIM KR SAHANI	
	CODE OF CIVIL PROCEDURE, 1908			
34	C.Rev./3/2020	GANESH RAWANI <b>vs</b> MADHUSUDAN RAWANI ALIAS KISHORE RAWANI	ASHISH JHA MAYANK MOHIT SINHA	NAVIN KUMAR MR.ASHUTOSH ANAND
	CODE OF CIVIL PROCEDURE, 1908			